

MR. SPEAKER : No. Not allowed. I don't agree.

(Interruptions)**

PROF. MADHU DANDAVATE : You don't agree, but it has no rationale, Sir. (Interruptions)

MR. SPEAKER : It is the Prime Minister's letter. He writes so many letters. I know that and I have seen that.

PROF. MADHU DANDAVATE : Please read Rule 370.

MR. SPEAKER : No, no.

PROF. MADHU DANDAVATE : Sir, it is consistent with that. Even if a Minister makes a reference, we can demand that it should be laid on the Table.

MR. SPEAKER : No. I have gone through it. I have got your letter.

(Interruptions)

PROF. MADHU DANDAVATE : Sir, do you like this practice of leakage of letters to the newspapers ?

MR. SPEAKER : It is upto him to place any letters on the Table of the House. But I cannot demand any letter to be laid on the Table.

(Interruptions)

MR. SPEAKER : Over-ruled. I do not agree.

Now, Papers to be laid on the Table.

12.05 hrs.

PAPERS LAID ON THE TABLE

[English]

Annual Report and Review on the Working of Regional Engineering College, Durgapur for 1983-84.

THE MINISTER OF EDUCATION (SHRI K. C. PANT) : I beg to lay on the Table—

(1) A copy of the Annual Report (Hindi and English versions) of the Regional Engineering College, Durgapur, for the year 1983-84.

(2) A copy of the Review (Hindi and English versions) by the Government on the working of the Regional Engineering College, Durgapur, for the year 1983-84. [Placed in Library. See No. LT-1271/85.]

Annual Reports and Reviews on the Working of National Institute of Homoeopathy for 1983-84, Central Research Institute for Yoga, New Delhi for 1982-83, 1983-84.

THE MINISTER OF HEALTH AND FAMILY WELFARE (SHRI-MATI MOHSINA KIDWAI) : I beg to lay on the Table—

(1) (i) A copy of the Annual Report (Hindi and English versions) of the National Institute of Homoeopathy, Calcutta, for the year 1983-84 along with Audited Accounts.

(ii) A copy of the Review (Hindi and English versions) by the Government on the working of the National Institute of Homoeopathy, Calcutta, for the year 1983-84.

(2) A statement (Hindi and English versions) showing reasons for delay in laying the papers mentioned at (1) above. [Placed in Library. See No. LT-1272/85].

(3) (i) A copy of the Annual Report (Hindi and English versions) of the Central Research Institute for Yoga, New Delhi, for the year 1982-83 along with Audited Accounts.

- (ii) A copy of the Review (Hindi and English versions) by the Government on the working of the Central Research Institute for Yoga, New Delhi, for the year 1982-83.
- (4) A statement (Hindi and English versions) showing reasons for delay in laying the papers mentioned at (3) above. [Placed in Library. *See* No. LT—1273/85].
- (5) (i) A copy of the Annual Report (Hindi and English versions) of the Central Research Institute for Yoga, New Delhi, for the year 1983-84.
- (ii) A copy of the Review (Hindi and English versions) by the Government on the working of the Central Research Institute for Yoga, New Delhi, for the year 1983-84. [Placed in Library. *See* No. LT—1274/85].

Annual Report of Shipping Development Fund Committee, New Delhi for 1983-84 and Review on the Working of the said Committee for 1983-84

THE MINISTER OF STATE OF THE MINISTRY OF SHIPPING AND TRANSPORT (SHRI Z. R. ANSARI) : I beg to lay on the Table—

- (1) A copy of the Annual Report (Hindi and English versions) of the Shipping Development Fund Committee, New Delhi, for the year 1983-84 along with Audited Accounts under sub-section (6) of section 16 of the Merchant Shipping Act, 1958.
- (2) A copy of the Review (Hindi and English versions) by the Government on the working of the Shipping Development

Fund Committee, New Delhi, for the year 1983-84. [Placed in Library. *See* No. LT—1274/85].

Indian Electricity (Amendment) Rules

THE MINISTER OF STATE IN THE DEPARTMENT OF POWER (SHRI ARUN NEHRU) : I beg to lay on the Table a copy of the Indian Electricity (Amendment) Rules, 1985 (Hindi and English versions) published in Notification No. G.S.R. 425 in Gazette of India dated the 27th April, 1985 together with an explanatory statement under sub-section (3) of section 38 of the Indian Electricity Act, 1910. [Placed in Library. *See* No. LT—1275/85].

Annual Report and Review on the Working of Central Council for Research in Homoeopathy, New Delhi for 1983-84 and Statement for delay in laying these papers

THE MINISTER OF STATE IN THE DEPARTMENT OF HEALTH (SHRI YOGENDRA MAKWANA) : I beg to lay on the Table—

- (1) (i) A copy of the Annual Report (Hindi and English versions) of the Central Council for Research in Homoeopathy, New Delhi, for the year 1983-84 along with Audited Accounts.
- (ii) A copy of the Review (Hindi and English versions) by the Government on the working of the Central Council for Research in Homoeopathy, New Delhi, for the year 1983-84.
- (2) A statement (Hindi and English versions) showing reasons for delay in laying the papers mentioned at (1) above. [Placed in Library. *See* No. LT—1276/85].